

REPORT OF THE OVERSIGHT COMMITTEE, NGT, U.P, LUCKNOW

IN THE MATTER OF:-

ORIGINAL APPLICATION NO. 433/2019

**RESIDENTS OF VILLAGE NODAI WAGAR, P.S.
NARAURA, BULANDSHAHAR
VERSUS
STATE OF UTTAR PRADESH**

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**REPORT OF OVERSIGHT COMMITTEE ON ORDERS PASSED BY
NATIONAL GREEN TRIBUNAL IN O.A.NO.433/2019 IN
RE:RESIDENTS OF VILLAGE NODAI WAGAR, P.S. NARAURA,
BULANDSHAHR VERSUS STATE OF UTTAR PRADESH**

I. Background

The applicants in O.A. 433/2019 have alleged that STP unit at Narora, District Bulandshahr, Uttar Pradesh is discharging untreated waste water in River Ganga.

II. Orders by Hon'ble National Green Tribunal

Vide order dated 4.07.2019 in OA 433/2019 Hon'ble Tribunal directed Uttar Pradesh State Pollution Control Board to look into the matter, take appropriate action in accordance with law and furnish a factual and action taken report in the matter.

In accordance with the Tribunal directions, a team of three officers of the Uttar Pradesh State PCB conducted inspection and reported as follows: "At the time of inspection, STP Narora was not found operational & untreated sewage is being discharged in the Kaccha Pond, which is about 100 Meter adjacent to pond near Ganga River. For discharging the treated effluent from STP there is no pipeline lying. An Irrigation Canal is situated at Village Dak Nagla, Tehsil Dibai, District Bulandshahr. This Canal will be used for discharging the treated effluent of STP. At present, there is no pipeline lying between STP to canal". Further, it was stated that due to non compliance of Water Act, 1974 by U.P. Jal Nigam regarding constructed Sewage Treatment Plant, the penalty has been imposed in the form of environmental compensation of Rs 79, 80,000 (Rupees seventy nine lakhs eighty thousand only) on U.P. Jal Nigam/ULB to General Manager / Project Manager, Yamuna Pollution Unit, Uttar Pradesh Jal Nigam, Ghaziabad for lack in treatment of the sewage at Narora City. Present time, the domestic effluent was found to be discharged in the Kaccha pond, which is situated at the front of Ramanand Dhaam, Ram Nagariya Ashram, Narora, Bulandshahr. The recommendations based on above observations were:

- (i) The total sewage water must be treated by the Narora Sewage treatment plant.
- (ii) Treated sewage should be used for irrigation purposes.
- (iii) Any type of effluent should not be discharged in to the River Ganga in any conditions.
- (iv) STP Unit should be directed to comply the provision of Water (Prevention & Control of Pollution) Act, 1974."

Vide order dated 30.08.2020, Hon'ble Tribunal considered the report by Oversight Committee dated 13.07.2020. In view of the recommendations made by the Committee, the Hon'ble NGT issued directions thereof. It directed that *“the UP Jal Nigam must perform its responsibility and cannot take the plea that fault was of the contractor. The work of sewer connectivity to households be completed expeditiously which may be reviewed by the Principal Secretary, Urban Development, UP. The UP Jal Nigam is held liable to pay Rs. 5 lakhs for their default which may be deposited with the State PCB within one month to be spent for restoration of the environment under an action plan to be prepared by the State PCB. There is no mention about deficiencies in working of STPs in other local bodies which may also be looked into by the Oversight Committee. The Oversight Committee may furnish its further report of status as on 31.12.2020 before the next date of hearing.”*

III. Monitoring by Oversight Committee

On the directions of the Oversight Committee, UPPCB conducted an on-site inspection on 25.06.20. At the time of inspection, STP Narora was found operational as against a capacity of 4 MLD, the utilized capacity was 2 MLD and 0.5 MLD untreated sewage was found to be discharged in Ganga River near Ram Nagariya Ashram, Narora, Bulandshahr. The Oversight committee, NGT, held a meeting on 03.07.2020 (through video-conferencing) to review the compliance status regarding O.A.433/2019. The minutes of meeting are attached as **Annexure I.**

Periodic inspections were conducted by UPPCB. The latest on-site inspection was conducted on 16.12.2020 and 23.12.2020. Samples from inlet and outlet of STP were collected. The analysis report received, reveal that quantity of parameters in the sample were in accordance with the prescribed standards. Furthermore, the treated effluent is being discharged in Dhak Nagla irrigation canal. Electromagnetic flow meter is installed at Grit Chamber but it is not installed at the outlet of the STP. The inspection report clearly stated that no untreated sewage is now being discharged in river Ganga. The detailed report is attached as **Annexure II.**

Further, report (Refer **Annexure III**) has been submitted by U.P Jal Nigam on 21.1.2021 which stated the latest status of Narora Sewage Plan under the NGRBA programme. The following sewerage works are being undertaken:

1. Sewer line: 25.57 km (100 percent complete)
2. Main Pumping Station (MPS) : Construction of 5.44 MLD MPS is complete
3. Sewage Treatment Plant (SBR Technology): 1 STP of 4 MLD is operational

4. Intermediate Pumping Station (IPS): 2 IPS of 1.69 MLD and 0.45 MLD respectively have been set up.
5. House connecting chamber: 1462 such chambers are complete (as of 21.1.2021). Work regarding house sewer connections of 4300 households is complete.

As per the above information, all the works under the plan are complete. The STP of 4 MLD is properly functional and the current utilized capacity is 2.5 MLD. Moreover, as per the letter dated 20.3.2020 by General Manager, Yamuna Pollution Control Unit, U.P Jal Nigam, EMS Infracon Pvt. Ltd. has been given the charge of operations and maintenance of the STP. Penalty of Rs. 5 lakh had been levied on the firm for choking of drain and it shall be recovered from the payment to the contractor. (Refer **Annexure IV**).

IV. RECOMMENDATION BY THE OVERSIGHT COMMITTEE

The main issue in this case was about discharge of untreated sewage in river Ganga. As per the inspections conducted by UPPCB as well as the latest reports from the concerned authorities, it is observed that no untreated sewage is being currently discharged. The total quantity of sewage generated (2.5 MLD) is being treated at the STP. The treated effluent is discharged into Dhak Nagla irrigation canal.

Another issue of sewer house connection of 4300 households has also been duly addressed. As all the directions by the Hon'ble Tribunal have been complied with, the Committee is satisfied with the progress and is of view that no further action is required in matter, accordingly the case may be disposed off.

The Member Secretary, UPPCB is directed to send this report to the Registrar General, National Green Tribunal, Principal Bench, New Delhi for placing the same before the Hon'ble Tribunal with a copy to the Chief Secretary, Government of Uttar Pradesh for necessary action. The report also be uploaded on the website of the Committee.

22-01-2021

22-01-2021

X Anup Chandra Pandey

Dr Anup Chandra Pandey
Member, Oversight Committee
Signed by: ANUP CHANDRA PANDEY

X SVS Rathore

Justice SVS Rathore
Chairman, Oversight Committee
Signed by: SURENDRA VIKRAM SINGH RATHORE

January 22, 2021

Annexures: As above

Please visit our website: oscngt.upsdc.gov.in for more information.

Meeting No. 35

**MINUTES OF MEETING OF OVERSIGHT COMMITTEE, NGT UP LUCKNOW HELD
ON 03.07.2020 AT 11-00 A.M (ORGANISED WITH THE HELP OF NIC)
THROUGH VIDEO-CONFERENCING**

Present: Hon'ble Mr Justice SVS Rathore, Chairman, and
Dr Anup Chandra Pandey, Member

Other dignitaries present:

1. Shri Anurag Yadav, Secretary, Urban Development
2. Shri Ashish Tiwari, Member Secretary, UPPCB
3. Shri AK Tripathi, Central Pollution Control Board, Lucknow
4. Shri Vikas Gothalwal, MD UP Jal Nigam
5. Shri GS Srivastava, Chief Engineer, UP Jal Nigam, Ghaziabad
6. Shri Umesh Chandra Upadhyay, ADM, Bulandshahr
7. Shri Ashutosh Chauhan, RO UPPCB Bulandshahr

Meeting was held as scheduled.

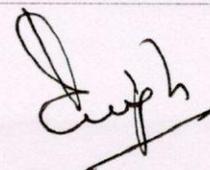
Issue of STP unit at Narora, district Bulandshahr discharging untreated waste water in river Ganga raised before Hon NGT in **OA No. 433/2019** in re: Residents of village Nodai Wager, PS Narora, Bulandshahr vs State of UP, discussed and status of action taken by the concerned authorities in compliance of the order of Hon'ble NGT dt 18.11.2019 reviewed.

Decisions taken by the Committee in the matter are detailed hereinunder:

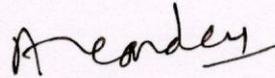
S.No.	Issues	Current status and decision
1.	In O.A.433/2019 it was alleged that STP unit at Narora, District	Chief Engineer, UP Jal Nigam informed that Narora Project was sanctioned in



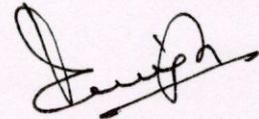
	<p>Bulandshahr, Uttar Pradesh is discharging untreated waste water in River Ganga.</p> <p>After this application was filed, UPPCB conducted an on-site inspection. At the time of inspection, STP Narora was not found operational & untreated sewage was found to be discharged in the Kaccha Pond, which is about 100 Meter adjacent to the pond near Ganga River.</p>	<p>2015 and in the project plan, it was proposed that treated water shall be discharged into river Ganga. The STP was installed in 2018, but it is operational since 02.03.2020.</p> <p>As per the inspection report dated 27.06.2020 submitted by UPPCB, capacity of Narora STP is of 4 MLD, but current total utilisation is of 2 MLD. Despite having excess capacity, still 05 MLD untreated sewage is being discharged in river Ganga through drains. Full capacity of STP is not being utilized because out of total 4500 houses, only 1500 houses have sewer connections and 3000 sewer house connection are yet to be made.</p>
2.	<p>Remedial action taken up by the concerned authorities in this matter</p>	<p>MD UP Jal Nigam informed that the sewer work of connecting all the 4500 houses is expected to be complete by October, 2020. He further added that all the four drains have been tapped but because of choking of one drain, approximately 0.5 MLD untreated sewage water overflows near Ram Nagariya Ashram, Narora and goes into river Ganga. This happens due to improper cleaning of screen (Iron Jali) by Toshiba and EMS Infracom, who are responsible for operation and maintenance of the STPs.</p> <p>The Chief Engineer UP Jal Nigam informed that it is the duty of the engineers of Jal Nigam to inspect and monitor the proper functioning of the STP.</p> <p>The Committee directed that the work of remaining 3000 sewer house connections be completed within timelines and ensure that no untreated</p>



		<p>water is discharged into river Ganga. It was further directed that maintenance of drains is the responsibility of Private agencies (Toshiba and EMS Infracom), and in case they are not discharging their contractual obligation, action be taken against them.</p> <p>MD UP Jal Nigam informed that for lapse on their part, the aforesaid companies have been issued notices for initiation of appropriate action against them. He shall submit action taken report to the Committee.</p> <p>The Committee directed the UPPCB to conduct on-site inspection on weekly basis and submit report to the Committee.</p>
3.	Hon'ble NGT had directed to make utilisation of treated water in agriculture or industrial sector	<p>UPPCB inspection on 25.06.2020 shows that the treated effluent is being discharged into Dhak Nagla Rajwaha (irrigation canal) by use of pipeline. The analysis report of quality of treated effluent is awaited.</p> <p>The Committee directed UPPCB to conduct inspection at this site also and submit the report.</p>



(Dr Anup Chandra Pandey)
Member, Oversight Committee



(Justice SVS Rathore)
Chairman, Oversight Committee

July 03, 2020

Please visit our website: oscngt.upsdc.gov.in for more information.



क्षेत्रीय कार्यालय

Annexure-II

दूरभाष : 05732-233879

ई-मेल : robulandshahar@uppcb.com

उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
Uttar Pradesh Pollution Control Board
F-5, यमुनापुरम (MMR मॉल के पीछे), बुलन्दशहर-203001

सन्दर्भ : 1653/BN-84/2021

दिनांक : 02.01.2021

सेवा में,

श्री ए०एन० बाजपेयी,
(मा० सदस्य के पी०पी०एस०)
ओवर साइट कमेटी, मा० एन०जी०टी०,
लखनऊ।

विषय: नरौरा, जनपद-बुलन्दशहर में स्थापित 4.0 एम०एल०डी० एस०टी०पी० की नवीनतम निरीक्षण आख्या के सम्बन्ध में।

महोदय,

कृपया उपरोक्त विषयक के सम्बन्ध में आपके ई-मेल दिनांक 10.07.2020 का संदर्भ ग्रहण करने का कष्ट करें। उक्त के अनुक्रम में दिनांक 16.12.2020 व 23.12.2020 को प्रश्नगत सीवेज ट्रीटमेन्ट प्लान्ट का निरीक्षण इस कार्यालय के प्राधिकृत अधिकारियों द्वारा किया गया। सीवेज ट्रीटमेन्ट प्लान्ट की निरीक्षण आख्या इस पत्र के साथ संलग्नकर आपके अवलोकनार्थ एवं अग्रिम आवश्यक कार्यवाही हेतु सादर प्रेषित की जा रही है।

संलग्नक-उपरोक्तानुसार।

भवदीय

(आशुतोष चौहान)
क्षेत्रीय अधिकारी

प्रतिलिपि: मुख्य पर्यावरण अधिकारी, (वृत्त-4), उ०प्र० प्रदूषण नियंत्रण बोर्ड, लखनऊ को सूचनार्थ सादर प्रेषित।

02/01/2021
क्षेत्रीय अधिकारी

Regional Office
U.P. Pollution Control Board, Bulandshahr

Inspection Report of STP Narora, Distt-Bulandshahr.

1	Name, Address & Coordinates of STP	M/s STP Narora, Bulandshahr 28°12'42.8"N 78°22'39.5"E.
2	Date of Inspection	16.12.2020 & 23-12-2020
3	Name of Inspecting Person	Ajay Kumar, AEE Kunwar Santosh, JE
4	Name of Representative of STP	Shri Manoj Kumar, Supervisor, UP Jal Nigam.
5	Operational Status	Operational
6	Capacity of STP	4 MLD
7	Status of Water Consent	Granted up to 31-12-2020
8	Details of STP Installed	Inlet Chamber, Fine Screen Mechanical, Fine Screen Manual, Distribution Chamber for Grit, Grit Chamber Manual, Grit Chamber Mechanical, Distribution Chamber for SBR, Anoxic Tank, SBR Basin, Chlorine Contact Tank, Sludge Sump, Treated Water Tank
9	Quality of Treated Effluent	Samples from outlet of STP (after chlorine contact tank) & STP outlet (at Village Retagarh before meeting Dhak Nagla Rajwaha (Irrigation Canal)), have been collected during inspection. These Samples deposited at Laboratory of ROPCB, Bulandshahr. According to the analysis report received from the laboratory, the quantity of operating parameters in the sample was found to be in accordance with the standards. Analysis reports are attached.
10	Point of Final Discharge	The treated effluent is discharging in Dhak Nagla Rajwaha (Irrigation Canal) by using of pipeline. The coordinates this point are 28°12'30.3"N 78°21'48.0"E
11	Details of electromagnetic flow meter installed at Inlet & Outlet of STP	Electromagnetic flow meter is installed at Grit Chamber. Electromagnetic flow meter is not installed at outlet of STP.
12	Details of DG Sets	125 KVA, 82.5 KVA (with Acoustic Enclosure)
13	Any other specific remark	Earlier inspection on dated 25/06/2020 untreated sewage was being discharged in Ganga River near Ram Nagriya Ashram Narora, which has been closed. The coordinates this point are 28.198314, 78.387905. Photographs are enclosed.

Regional Officer C.S. [Signature]
02/01/2021

[Signature] 02/01/2021
(Kunwar Santosh Kumar)
Junior Engineer

[Signature] 02/01/21
(Ajay Kumar)
Assistant Environmental Engineer



U. P. Pollution Control Board

F-5, Yamunapuram, (Near MMR Mall) Bulandshahr-203001 (U.P.)

Email : robulandshahr@uppcb.com, Ph. (Off.) : 05732-233879

INDUSTRIAL WASTE WATER SAMPLE ANALYSIS REPORT

1. Sample Code No. *NNP-12/12/2020/BSR*
2. Name of the Industry *Ms. Narora Nagar Panchayat, Narora*
Bulandshahr
3. Sample Collected by Shri. *Nagendra Mani Tripathi* *Nisha Fatima*
(S.A) *(JRF)*
4. Date & Time of Sample Collection *23/12/2020*
5. Sampling Point *Outlet of STP*

S.No.	Parameters	Values in mg/l except pH	Standards prescribed by U.P.C.B.
1.	Colour	<i>Colourless</i>	Colourless
2.	Odour	<i>Odourless</i>	Odorless
3.	pH	<i>7.7</i>	5.5 to 9.0
4.	Total suspended Solids	<i>61.0</i>	100.0 mg/l
5.	Total dissolved Solids	<i>402.0</i>	
6.	Total Solids	<i>469.0</i>	
7.	Biochemical Oxygen Demand (3 days Incubation at 27°C)	<i>20.0</i>	30.0 mg/l
8.	Chemical Oxygen Demand (Dichromate reflux method)	<i>172.0</i>	250.0 mg/l
9.	Oil and Grease	<i>6.8</i>	10.0 mg/l
Specific Parameters			
10.	Chromium (Hexavalent) (Cr ⁶⁺)		0.1 mg/l
11.	Total Chromium (Cr)		2.0 mg/l
12.	Zinc (as ZN)		5.0 mg/l
13.	Nickel (as Ni)		3.0 mg/l
14.	Iron (as Fe)		3.0 mg/l
15.	Copper (as Cu)		3.0 mg/l
16.	Cobalt (as Co)		3.0 mg/l
17.	Cadmium (as Cd)		2.0 mg/l
18.	Phosphate (PO ₄ -)		5.0 mg/l
19.			

Remarks :

ANNP-12/12/2020
26/12/2020
Scientific Asstt.

Ms.
26/12/2020
Asstt. Scientific Officer

[Signature]
Regional Officer



U. P. Pollution Control Board

F-5, Yamunapuram, (Near MMR Mall) Bulandshahr-203001 (U.P.)

Email : robulandshahr@uppcb.com, Ph. (Off.) : 05732-233879

INDUSTRIAL WASTE WATER SAMPLE ANALYSIS REPORT

- Sample Code No. NAP-12/2020/BSR
- Name of the Industry M/s Narora Nagar Panchayat Narora
Bulandshahr
- Sample Collected by Shri Nagendra Mani Tripathi Rahul
(S.A.) IRF
- Date & Time of Sample Collection 16.12.2020
- Sampling Point Outlet of STP

S.No.	Parameters	Values in mg/l except pH	Standards prescribed by U.P.P.C.B.
1.	Colour	<u>Colourless</u>	Colourless
2.	Odour	<u>Odourless</u>	Odorless
3.	pH	<u>7.4</u>	5.5 to 9.0
4.	Total suspended Solids	<u>72.0</u>	100.0 mg/l
5.	Total dissolved Solids	<u>417.0</u>	
6.	Total Solids	<u>489.0</u>	
7.	Biochemical Oxygen Demand (3 days Incubation at 27°C)	<u>18.0</u>	30.0 mg/l
8.	Chemical Oxygen Demand (Dichromate reflux method)	<u>160.0</u>	250.0 mg/l
9.	Oil and Grease	<u>0.0</u>	10.0 mg/l
Specific Parameters			
10.	Chromium (Hexavalent) (Cr ⁶⁺)		0.1 mg/l
11.	Total Chromium (Cr)		2.0 mg/l
12.	Zinc (as ZN)		5.0 mg/l
13.	Nickel (as Ni)		3.0 mg/l
14.	Iron (as Fe)		3.0 mg/l
15.	Copper (as Cu)		3.0 mg/l
16.	Cobalt (as Co)		3.0 mg/l
17.	Cadmium (as Cd)		2.0 mg/l
18.	Phosphate (PO ₄ -)		5.0 mg/l
19.			

Remarks :

[Signature]
19/12/2020
Scientific Asstt.

[Signature]
19/12/2020
Asstt. Scientific Officer

[Signature]
Regional Officer

आख्या:-

जनपद बुलन्दशहर के नरौरा नगर में स्थापित सीवरेज ट्रीटमेन्ट प्लान्ट के सम्बन्ध में संक्षिप्त आख्या

नरौरा सीवरेज योजना की स्वीकृत लागत रू0 4845.00 लाख जनपद बुलन्दशहर, भारत सरकार द्वारा संचालित NGRBA कार्यक्रम के अन्तर्गत पर्यावरण एवं वन मंत्रालय भारत सरकार के पत्रांक T-12/2013-14/327/NMCG-Narora, दिनांक 04.03.2014 द्वारा स्वीकृत है। इस परियोजना के अन्तर्गत नरौरा नगर पंचायत के अन्तर्गत नगरीय क्षेत्र में सीवरेज के निम्न कार्य कराये गये हैं, जिनका विवरण निम्न तालिकानुसार है :-

क्र.सं.	कार्य का विवरण	स्वीकृत योजना में कार्यों का प्रविधान		वर्तमान भौतिक प्रगति
		नरौरा नगर पंचायत	योग	
1.	सीवर लाइन 150 मिमी0 से 600 मिमी0 व्यास	21.03 किमी.	21.03 किमी.	25.57 किमी. (100 % पूर्ण)
2.	एम0पी0एस0	1 नग (5.44 एम.एल.डी.)	1 नग	100 %
3.	एस0टी0पी0 (SBR Technology)	1 नग (4 एम.एल.डी.)	1 नग (4 एम.एल.डी.) डिजाईन वर्ष 2028	100 %
5.	आई0पी0एस0	2 नग (1.69 एम.एल.डी. एवं 0.45 एम.एल.डी.)	2 नग	100 %
6.	हाऊस कनेक्टिंग चैम्बर	1000 नग	1000 नग	1462 नग

परियोजना की स्वीकृत लागत में निर्माण के उपरान्त 10 वर्षों तक परियोजना का रखरखाव भी सम्मिलित है। वर्तमान में योजना के समस्त कार्य पूर्ण है। महाप्रबन्धक, यमुना प्रदूषण नियन्त्रण इकाई, उ0प्र0 जल निगम, गाजियाबाद के पत्रांक 575/नरौरा/21 दिनांक 20.03.2020 द्वारा फर्म को दिनांक 02.03.2020 से योजना का संचालन एवं रखरखाव प्रदान किया गया है। 04 एम0एल0डी0 एस0टी0पी0 क्षमता पर 2.50 एम0एल0डी0 श्राव को शोधित किया जा रहा है। योजना पर 4300 नग सीवर गृह संयोजन का कार्य पूर्ण किया जा चुका है।

परियोजना प्रबन्धक



उत्तर प्रदेश जल निगम

प्रधान कार्यालय - 6-राणा प्रताप मार्ग, लखनऊ

पत्र संख्या - 755/022- 433-2019/2020

दिनांक-31.10.2020

सेवा में,

श्री एल0एल0 सोनी,
(पी0पी0एस0)

मा0 अध्यक्ष, ओवर साइट कमेटी, एन0जी0टी0
पर्यावरण निदेशालय,
विनीतखण्ड गोमती नगर,
लखनऊ -226010

विषय:-माननीय एन0जी0टी0 मे योजित ओ0ए0 संख्या 433/2019 "Residents of Village Nodai Wagar, P.S. Naraura, Bulandshahar एवं State of Uttar Pradesh" में पारित आदेश दिनांक 30.07.2020 के अनुपालन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक कृपया अपने कार्यालय पत्रांक 95/OC-NGT/2020 दिनांक 22-09-2020 का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा माननीय एन0जी0टी0 मे योजित ओ0ए0 संख्या 433/2019 "Residents of Village Nodai Wagar, P.S. Naraura, Bulandshahar एवं State of Uttar Pradesh" में पारित आदेश दिनांक 30.07.2020 के क्रम में अनुपालन आख्या प्रस्तुत करने हेतु निर्देशित किया गया है। उपरोक्त के क्रम में मुख्य अभियन्ता (गाजियाबाद क्षेत्र), उ0प्र0 जल निगम, गाजियाबाद द्वारा अपने कार्यालय पत्रांक 2234/एन0जी0टी0 दिनांक 30.09.2020 के माध्यम से प्रेषित अनुपालन आख्या संलग्नकर अग्रेतर कार्यवाही हेतु प्रेषित है।

संलग्नक :- उपरोक्तानुसार।

भवदीय

(रमेश रंजन)

संयुक्त प्रबन्ध निदेशक

पृ.सं. एवम् दिनांक उपरोक्तानुसार।

प्रतिलिपि निम्नलिखित को अनुपालन आख्या की प्रति आवश्यक कार्यवाही हेतु प्रेषित:-

1. प्रमुख सचिव, नगर विकास विभाग, उ0प्र0 शासन।
2. प्रमुख सचिव, वन पर्यावरण एवं जलवायु परिवर्तन विभाग, उ0प्र0 शासन।
3. सदस्य सचिव, उ0प्र0 प्रदूषण नियन्त्रण बोर्ड, गोमतीनगर, लखनऊ।

संयुक्त प्रबन्ध निदेशक

ई-मेल द्वारा

कार्यालय मुख्य अभियन्ता (गा0 क्षेत्र), उ0प्र0 जल निगम, गाजियाबाद।

पत्रांक : 2234 / NBT

दिनांक : 30.09.2020

सेवा में,

मुख्य अभियन्ता (गंगा),
उ0प्र0 जल निगम,
लखनऊ।विषय: मा0 राष्ट्रीय हरित अधिकरण में योजित ओ0ए0 संख्या-433/2019 Resident of Village Nodai Wagar, P.S.
Vs State of Uttar Pradesh में दिनांक 30.07.2020 को पारित की अद्यतन सूचना/अनुपालन के सम्बन्ध में।

महोदय,

उपरोक्त विषयक आपके डायरी संख्या-3014 दिनांक 23.09.2020 के अनुपालन में मा0 एन0जी0टी0 में योजित ओ0 ए0 संख्या- 433/2019 में पारित आदेश दिनांक 30.07.2020 की बिन्दुवार अनुपालन आख्या संलग्न कर आवश्यक कार्यवाही हेतु प्रेषित है।

संलग्नक-उपरोक्तानुसार।

(जी0एस0 श्रीवास्तव)
मुख्य अभियन्ता (गा0 क्षेत्र)पू0सं0 एवं दिनांक उपरोक्तानुसार।

प्रतिलिपि- महाप्रबन्धक, यमुना प्रदूषण नियंत्रण इकाई, उ0प्र0 जल निगम, गाजियाबाद को सूचनार्थ प्रेषित।

मुख्य अभियन्ता (गा0 क्षेत्र)

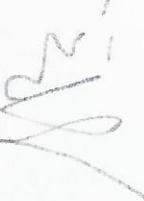
Office of the Chief Engineer (GZB Zone), U.P. Jal Nigam, Ghaziabad.

Compliance of Hon'ble NGT in OA 433/2019 its order dated 30.07.2020 considered the recommendations made by the Hon'ble oversight committee in its report 13.07.2020 and issued directions for compliance in terms of the said recommendations as detailed below.

Sl. No.	Directions/ Recommendations of Hon'ble NGT	Related to	Compliance/ Action plan
1	Despite clear instructions by NGT that no untreated water be discharged in River Ganga, 0.5 MLD untreated discharge is still going in the river. The argument of Jal Nigam that it is because of choking of the drain due to improper cleaning is not acceptable. Jal Nigam cannot also shy away from their responsibility by passing on their responsibility to their private contractors. We recommend that penalty be levied on Jal Nigam for this lapse which they may realise from their contractors. The amount of penalty may be calculated by CPCB based on objective criteria.	[Action:UP Jal Nigam/ CPCB]	The overflow from drain was because of choking of the drain. To address the problem special manpower has been deployed from July, 2020 onwards, for cleaning of drain. From July, 2020 no untreated discharge is flowing into the river. Penalty of Rs. 5.00 lakhs has been levied on M/s EMS Infra. Pvt. Ltd., Rajnagar, Ghaziabad & M/s UEM India Pvt. Ltd., Gurugram, Haryana vide letter no. 1203/karya-15/37 dated 31.07.2020 of Project manager, Yamuna pollution control unit. U.P. Jal Nigam, Ghaziabad. The amount of Penalty shall be recovered from the payment due to the contractor
2	The committee suggests that Principal Secretary Urban Development should ensure that the work regarding house sewer connections of 3000 households should be complete as per the timeline of October, 2020 without any further delay. Also, fool proof maintenance to be ensured in the meantime so that there is no choking of any drain and consequent untreated discharge in the river. The responsibility of erring officer be fixed and intimated to NGT. Also the penalty levied earlier for non compliance be deposited.	[Action: Principal Secretary, Urban Development]	It is to submit that 1500 house hold sewer connections were completed up to July, 2020. Further, 1700 house hold sewer connections have been completed during August & September, 2020. Balance house hold sewer connections will be completed by October, 2020. All concerned have been directed to ensure proper cleaning of drain to avoid overflow of sewage.
3	As directed by NGT, Principal Secretary Urban Development should review other STPs and submit his report fixing responsibility of erring officer with regard to deficiencies in working of those STPs.	[Action: Principal Secretary, Urban Development]	Not pertaining to UP JAL NIGAM

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4	As far as a permanent review mechanism is concerned Uttar Pradesh already has a 3 tier review mechanism. The format of District Environment Plan is being finalized by Department of Forest and Environment. All such project be included in the District Environment Plan and be reviewed by the District level Committee under the chairmanship of the District Collector every month	[Action: Principal Secretary, Environment]	Not pertaining to UP JAL NIGAM
5	The UP Jal Nigam must perform its responsibility and cannot take the plea that fault was of the contractor. The work of sewer connectivity to households be competed expeditiously which may be reviewed by the Principal Secretary Urban Development, UP. The UP Jal Nigam is held liable to pay Rs. 5 lakhs for their default which may be deposited with the State PCB within one month to be spent for restoration of the environment under an action plan to be prepared by the State PCB.	[Action: Principal Secretary, Urban Development, UP Jal Nigam; UPPCB.]	Proper cleaning of drain is being ensured since July, 2020 and no overflow of drain is reaching river Ganga. 1500 house hold sewer connections were completed up to July, 2020. Further, 1700 house hold sewer connections have been completed during August & September, 2020. Balance house hold sewer connections will be completed by October, 2020. (No action plan for restoration of environment has been received from PCB)

(Psoy)

Project Manager
Yamuna Pollution Control Unit-I,
U.P. Jal Nigam, Ghaziabad.

(PS)

(Sanjay Kumar Gautam)
General Manager
Yamuna Pollution Control Unit,
U.P. Jal Nigam, Ghaziabad.

(G.S. Srivastava)

(G.S. Srivastava)
Chief Engineer (GZB Zone)
U.P. Jal Nigam,
Ghaziabad